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(d) if so, the time by which it is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b). The work of construction of bypass around Indore town from Km. 590.228 of Agra Section to Km. 12.6 of Indore-Bombay Section on NH-3 was sanctioned on 26.3.1993 at a cost of Rs. 7343.61 lakhs.

- (c) Yes, Sir
- (d) For the project mentioned above (alongwith four laning between Indore-Dewas on NH No. 3), evaluation of pre-qualified bidders is in progress. Therefore, it is too early to indicate any time frame for the completion of the project.

[English]

Pension of Civilian Defence Employees

2318. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of DEFENCE be pleased to state:

- (a) the details of civilian employees working in the Defence Headquarters whose pension was delayed in the last three years and the reasons therefor;
- (b) the steps taken to overcome those causes and ensure that henceforth there is no hold up in the sanction of the pension:
- (c) the number of cases in which the service books were found lost or were incomplete or were not got audited from the concerned audit authorities; and
- (d) the steps proposed to be taken to ensure that service books are kept in proper safe custody, they are completed and got audited from the concerned auditors to check any delay or loss of documents in fransit?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) and (b) Institutionalised arrangements already exist to ensure release of terminal benefits to retiring persons in time. During the last 3 years 645 defence civilian employees of AFHQ cadre superannuated. Pension payment orders were issued in all cases in time except for one case where delay of 45 days occurred due to breakdown of computer system in the office of Chief Controller of Defence Accounts (Pensions) Allahabad.

(c) and (d). There has been no case where sanction of pension was delayed due to non-availability or non completion of audit of service books in respect of employees of AFHQ cadre. The Service books of these employees are kept in safe custody and there are standing instructions that entries be periodically audited specially in respect of completion of 25 years qualifying service.

[Translation]

Ayurvedic/Unani/Homoeopathic Colleges

- 2319. VAIDYA DAU DAYAL JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the total number of Ayurvedic, Unani and Homoeopathic colleges in the country and the annual expenditure incurred on them by the Government; and
 - (b) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b). The information is being collected and will be laid on the table of the Sabha.

Community Health Centre

2320. SHRI RAMSHAKAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

- (a) the number of community health centres functioning in the country. State-wise;
- (b) the number of such centres functioning in district Sonbhadra in Uttar pradesh:
- (c) whether the Government propose to set up such centres in all the panchayat areas; and
- (d) if so, the details thereof alongwith the time by which the said centres are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) A statement indicating the number of Community Health Centres functioning in the country as on 31.12.95 is enclosed.

- (b) The Central Govt. does not maintain districtwise details.
- (c) and (d). Under the existing scheme, Community Health Centres are set up by the State Governments. On the basis of population norms of 1,20,000 in plain areas and 80,000 in hilly and difficult areas. These are set up under Minimum Needs Programmes.

STATEMENT

Rural Health Division

Community Health Centres in the Country, State wise as on 31.12.95

States	8		
1.	Andhra Pradesh	46	
2.	Arunachal Pradesh	9	
3.	Assam	105	
4.	Bihar	148	

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Written Answers

	Total	2401	
7.	Pondicherry	4	
6.	Lakshadweep	4	
5.	Delhi	Nil	
4.	Daman & Diu	2	
3.	D & N Haveli	0	
2.	Chandigarh	1	
1.	A & N Islands	4	
Union	Territories		
25.	West Bengal	89	
24.	Uttar Pradesh	262	
23.	Tripura	11	
2 2.	Tamil Nadu	72	
21.	Sikkim	2	
20	Rajasthan	254	
19.	Punjab	104	
18.	Orissa	157	
17.	Nagaland	5	
16.	Mizoram	6	
15.	Meghalaya	10	
14.	Manipur	16	
13.	Maharashtra	295	
12.	Madhya Pradesh	190	
11.	Kerala	54	
10.	Karnataka	204	
9.	J & K	45	
8.	Himachal Pradesh	50	
7.	Haryana	62	
6.	Gujarat	185	
5.	Goa	5	

ICDS

2321. SHRI VIRENDRA KUMAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

- (a) the State-wise and district-wise details of the Integrated Child Development Scheme being run by the UNICEF; and
- (b) whether any machinery has been evolved or proposed to be evolved for the evaluation and monitoring of the achievement of these programmes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) No Integrated Child Development Services (ICDS) Project under the ICDS Scheme is being run by the UNICEF.

(b) Does not arise.

Navodaya Vidyalaya in Gadwa

2322. SHRI BRAJ MOHAN RAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether there is any proposal under consideration of the Union Government to open a Navodaya Vidyalaya in Gadwa district of Bihar;
- (b) whether the State Government has made available the land for opening the vidyalaya; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c). The Scheme of Navodaya Vidyalayas envisages opening of one Jawahar Navodaya Vidyalaya in each district of the country. Accordingly, it is proposed to open one Jawahar Navodaya Vidyalaya in district Gadwa, Bihar also. However, no suitable proposal as per norms of the Samiti has so far been received from State Government.

National Highways in North Bengal

2323. PROF. JITENDRA NATH DAS: Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) whether it is a fact that the National Highways of North Bengal are in a dilapidated condition, and
- (b) if so, the steps taken by the Government in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b). Roads are being maintained in traffic worthy condition within available resources. For the current year, a sum of Rs. 13.26 crores has been allocated to the Govt. of West Bengal for the maintenance and repairs of all National Highways in the State.

[English]

Damage of N.H. 52

- 2324. DR. ARUN KUMAR SARMA Minister of SURFACE TRANSPORT be pleased to state :
- (a) whether Jonai to Dhemaji National Highway 52 was badly damaged by the recent floods during the rainy season;